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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.67/ BB/2017	_	For clarification	230/232	Sonus Networks India Pvt. Ltd.

SL. NAME (IN CAPITAL)		SIGNATURE	
NO. & PHONE NUMBER	REPRESENTATION TO WHOM		
HM.V MSUDEUAN	Applica	1 - 1240	
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The matter is listed today for clarification. Counsel filed confirmation affidavit.

List it for consideration on 22.09.2017.

MEMBER (J)

MEMBER (T)